

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.162 of 2014 and 163 of 2014**

Dated: 08th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal No.162 of 2014

**Niko Resources Ltd. Appellant (s)
Versus
Gujarat State Petronet Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Shamik Bhatt,
Mr. Abhas Singh
Ms. Divya Roy

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumati Yadava
Mr. Anshuman Singh Adv.
Ms. Sonali Malhotra for PNGRB

Appeal no. 163 of 2014

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Mr. Shamik Bhatt,
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Counsel for the Respondent(s) : Mr. Piyush Joshi
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Ms. Sonali Malhotra for PNGRB

ORDER

We have heard Learned Counsel for the parties. Written Notes have been filed by both the Respondents after serving copy on the other side.

Post the matter on **26.08.2014 at 2.30 pm.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg